NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI DAILY CAUSE LIST DATED 06.09.2019 (FRIDAY) <u>COURT - II</u> <u>02:00 PM</u>

In the court of and Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical). For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 441 of 2019	Vineet Khosla Vs. Edelweiss Asset Reconstruction Company Ltd & Ors.	Deepak Khosla	Kiran Sharma-CS

After the above

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 1931, 1932 & 1933 of 2019 in Comp. App. (AT) 255 of 2018	Sushil Kumar &Anr. Vs. Shilpa Garments Pvt. Ltd. &Ors.	Rakesh Kumar	N.P.S. Chawla

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By Order

-sd/-Registrar